

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2013

Dated : 17th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Delhi Transco Ltd. Appellant(s)

Versus

**Delhi Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

**Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani
Mr. Manoj Kumar Sharma for R-1**

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on 1st October, 2014.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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